made for safeguarding the interests of those educational personnel?

Dr. K. L. Shrimali: As I said, when we have received the replies from all the State Governments, I feel sure that the hon. Home Minister will consult the State Governments and take necessary action.

श्री विश्राम प्रसाद : क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि आल इंडिया एडमिनिस्ट्रेटिव सर्विस और आल इंडिया एजूकेशन सर्विस के अधिकारों में क्या फर्क होगा, उन के पे स्केल वगैरह में क्या फर्क होगा या यह दोनों बराबर होंगी ?

डा० का० ला० श्रीमाली : अभी इस के डिटेल्स नहीं बनाये हैं लेकिन सिद्धान्त में यह बात एक बार मान ली जाये तो उस के बाद ही फिर डिटेल्स तय किये जायेंगे ?

Mr. Speaker: Next question.

Shri Ranga: Sir, the next question, Question No. 143, can also be taken up with this.

Mr. Speaker: If it can be conveniently answered, the next question also might be answered along with Question No. 142.

Shri Hajarnavis: Yes, Sir.

Advisory Committee for the Chief Commissioner of Andamans

\+

*142. Shri Yashpal Singh:
Shri P. C. Borooah:
Shri Bishanchander Seth:
Shri Heda:
Shri Raghunath Singh:
Shri A. S. Saigal:

Will the Minister of Home Affairs be pleased to state:

(a) whether a new advisory committee is proposed to be constituted to assist the Chief Commissioner of the Andaman and Nicobar Islands; and

(b) if so, what would be its constitution and precise functions?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) and (b). An Advisory Committee to be associated with the Chief Commissioner has been constituted.

Constitution.—The Advisory Committee consists of the Member of Parliament representing the Union Territory of Andaman and Nicobar Islands, Senior Vice-President of the Port Blair Municipal Board, other non-official members of the Home Minister's Advisory Committee, Rani Chhanga of Katchall and two representatives of village Panchayats to be nominated by the Chief Commissioner.

Functions.—The Chief Commissioner would seek the advice of the Committee on matters relating to:—

(i) administration involving general questions of policy;

(ii) economic, social and educational development of the Islands and welfare of the people in general.

अन्दमान तथा निकोबार द्वीप समूह

*१४३. **श्री बेरवा कोटा :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) अन्दमान तथा निकोबार द्वीप समूह के प्रशासन में स्थानीय जनता को प्रतिनिधित्व देने के सम्बन्ध में सरकार ने क्या कदम उठाये हैं ;

(ख) इस द्वीप समूह में रहने वाली अनुसूचित आदिम जातियों के कल्याण के लिये अब तक कितनी धनराशि व्यय की गई है; और

(ग) तीसरी पंचवर्षीय योजना में इस के लिये क्या उपबन्ध किया गया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हजरनवीस) : (क) द्वीप समूह के प्रशासन से सम्बन्धित मामलों में अन्दमान तथा निकोबार